

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-2802--JK (LD) of 2022

DATED:- 23 - 05 - 2022

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

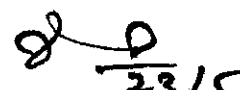
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 23.05.2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Principal Secretary to Government, Jal Shakti Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)
Additional Secretary to Government

Annexure to the Government Order No- 2802-JK(LD) of 2022 dated 23.05.2022

S No.	Title of the Case	OIC
1.	O.A No. 1045/2021 titled Rajesh Kumar Jain Vs U.T of J&K & others.	(Mrs. Arifa Ashraf) Under Sectary to Government Jal Shakti Department
2.	O.A No. 01/2022 titled Shadab Anwar Vs U.T of J&K & others.	
3.	O.A No. 1080/2021 titled Yaseen Bhat Vs U.T of J&K & others.	
4.	Arbitration No:18/2014 U.E.E .vs. state	EXECUTIVE ENGINEER MECHANICAL IRRIGATION CONSTRUCTION DIVISION SRINAGAR. Er.V. K Pandita Ph. No: 9797116287
5.	SWP No: 1824/2019 Jalal-ud-Din and others V.s State	
6.	O.A No:Shafat Ahmad Mir V/S UT of J&K	
7.	SWP No: 2588/2015 Jan Mohammad Khan and others V.s ors. V/s state and others.	
8.	SWP NO:2467/12 Ajaiz Ahmad Nayak. V/s state.	EXECUTIVE ENGINEER MECHANICAL IRRIGATION DIVISION SRINAGAR. Er. Mohammad Amin Ph. No: 7780863997
9.	SWP No: 677/16 CMP No: 01/2016 Bashir Ah. Bhat & Ors v.s state & Others	
10.	SWP No:587/2016 Firdous Ahmad sheikh v/s state	
11.	SWP No:1673/2017	

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	Manzoor Ahmad Ganie and others V.s state	
12.	SWP No:676/2016 Ab. Rashid Zargar v/s state	
13.	SWP No:601/2016 Bilal ahmad Gogree V/s state	
14.	SWP No:2752/2018 Muzaffar Ali Bhat V/s state	
15.	OWP No: 232/2019 Mohammad Yousuf Bangroo V.s State	
16.	Frontline Engineering Works &Ors V/S UT of J&K WP (C) No:	
17.	Evergreen Enterprises V/S UT of J&K WP (C) No:	
18.	Showkat Ahmad Bhat V/S UT of J&K WP (C) No:	
19.	SWP No: 451/2015 Gh. Nabi Marazi & Ors. V/s state & Others.	EXECUTIVE ENGINEER MECHANICAL IRRIGATION DIVISION SHADIPORA. Er. Gayaz-ud-din Ph. No: 9622497633
20.	SWP No:1337/15 Mohd Sultan Rather & Ors V/s state &Ors.	
21.	SWP NO:2055/11 Shamim Ahmad Bhat and Ors. V.s state and others.	
22.	SWP No:715/2018	

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	Haffizulla Dar & Ors. V/s state & Others
23.	SWP NO:1668/13 Bilal Ahmad Ganie & Ors. V/s state & Others.
24.	SWP No:1594/2014 Ab. Hamid Mir & Ors. V/s state & Others.
25.	SWP No:1831/15 Noor-ud-din Rather V/s state & Ors.
26.	SWP No:392/2017 Mohd. Younis Hamal and others. Vs state
27.	SWP No:2165/2015 Abdul Hamid wani and others V/s state and others
28.	SWP No:1233/2008 Mohd Ramzan Beigh V/s state
29.	SWP No:1745/2015 Bashir Ahmad kaloosa V/s state
30.	SWP No:34/2018 Mushtaq Ahmad Khaja V/s state
31.	SWP No:2959/2018 Sona-ull-ah Dar V/s state
32.	OWP No: 866/2019 Mohammad Ramzan Dar V/s State
33.	Nazir Ahmad Lone v/s state of J&K

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	C.A.T	
34.	Mohammad Amin Rather V/S Ut of J&K & Ors CAT O.A No: 62/893/2020	
35.	Manzoor Ahmad Dar V/S Ut of J&K & Ors CAT O.A No: _____/2021	
36.	SWP No: 1829/2013. Gh. Qadir Gojree V/s state others	EXECUTIVE ENGINEER FLOOD MECHANICAL DIVISION BARAMULLA. Er. M.Iqbal Kirmani Ph. No: 9419033648
37.	SWP No: 2336/2010, CMP No: 3307/2010 Jagmohan Singh v/s state and others	
38.	SWP No: 2557/2018 Javeed Ahmad Malik V/s State and others.	EXECUTIVE ENGINEER MECHANICAL IRRIGATION DIVISION BARAMULLA. Er. Jasbeer Singh Ph. No: 9419181664
39.	SWP No:855/2015 Nazir Ahmad Malik &Ors v/s state Ors.	
40.	SWP No: 1774/2016 Nazir Ahmad Malik and ors V/s State	
41.	SWP No: 818/2018 Gh. Hassan Joo V/s state	
42.	SWP No:2472/2019 Aijaz Ahmad Gujjar and ors V/s state and others	

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43.	SWP No: 1739/2018 Abdul Qayoom Bhat V/s State
44.	SWP No:2574/2015 Lassi lone V/s state
45.	SWP No:265/2015 Ghulam Hassan Mir and ors V/s state
46.	SWP No: 2458/2018 Ghulam Hassan Mir and ors V/s state
47.	SWP No:2080/2018 Bashir Ahmad Ahanger and others V.s state
48.	OWP No: 3044/2019 Superintending Engineer and ors. V/s Bashir Ahmad Kholi
49.	Zulkarnain Shah V/S Ut of J&K WP (C) No: 943/2021
50.	Mohammad Maqbool Wani V/S UT of J&K WP (C) No: -___/2021
51.	M/S Star Engineering Works V/S UT of J&K WP (C) No: -___/2021
52.	M/S Buhroo Mechanical Works V/S UT of J&K WP (C) No: -___/2021
53.	M/S Sultan Engineering Works V/S UT of

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	J&K WP (C) No: -___/2021
54.	Asif Engineering Works V/S UT of J&K WP (C) No: -___/2021
55.	Mushtaq Ahmad Dar V/S UT of J&K O.A No: ____/2022
56.	SWP No: 2557/2018 Javeed Ahmad Malik V/s State
57.	OWP No:194/2018 Farhat Yasmeena V/s state.
58.	OWP No:1087/2018 Ali Mohammed Bhat V/s state.
59.	OWP No:1675/2018 Mohd Yousuf Rather V/s state
60.	OWP No:1008/2018 Dr. Javid Ahmad Mir V/s state and others.
61.	OWP No:399/2018 Irfan Ahmad Matoo V/s state
62.	OWP No: 1031/2015 Gh. Mohd. Rah V/s state and others.
63.	SWP NO:2021/2018 Abdul Hamid lone V/s state

**EXECUTIVE ENGINEER
IRRIGATION AND FLOOD
CONTROL DIVISION SRINAGAR
Er. Ajaz Ahmad Keen
Ph. No: 9419040320**

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64.	OWP No: 686/2015 Khazir Mohd. Mether V/s state .
65.	OWP No: 1595/2018 Gh. Qadir Allai
66.	OWP no: 1425/2018 Ghulam Nabi Bhat V.s State
67.	OWP No:812/2018 Raja bagem and others V/s state
68.	OWP No:230/2018 Farooq Ahmad Bhat V/s state.
69.	OWP no:1994/2018 Nelofer V/s state
70.	SWP NO:1598/13 Gh. Mohi-u-din Mir V/s state and others.
71.	OWP No:2147/2018 Mohd Altaf khanday V/s state
72.	SWP No:2723/2015 Abdul Hamid Bhat V/s state and others
73.	SWP No:826/2018 Saja Begam V/s state and others
74.	OWP No: 1238/2016 M/s Bhat Constructions.

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75.	OWP No: 809/2018 Ghulam Qadir Khan
76.	OWP No: 280/2019 Nancy Mehraj and others v/s state and others
77.	Syed Suhail Bazaz V/S State and Others OWP No: 781/2020
78.	Bilal Ahmad Bhat V/S Ut of J&k CAT
79.	Bashir Ahmad Dar and others v/s UT of J&K & Ors. Both CAT OA No. 61/687/2020 & WP (C) No:
80.	Naseer Ahmad Kumar & Ors v/s UT of J&K & Ors CAT OA No. 62/597/2020
81.	Mohammad Ibrahim Dar V/S UT of J&K WP (C) 1671/2020
82.	Adil Ahmad Beigh V/S UT of J&K O.A No:/2021 CAT
83.	Mrs. Farhat Yasmeena v/s UT of J&K WP (c) No: 194/2018
84.	Ghulam Mohammad Sofi V/s State and others

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	WP NO: 169/2020
85.	SWP No: 1675/2018 Mohammad Yousuf Rather v/s State
86.	SWP:1537/2009 Sona-ullah Khan V/s state and others
87.	SWP:1744/2010 Ab. Karim sofi v/s state and ors
88.	OWP No:1158/2018 Mohd Maqbool Dar and others V/s state
89.	SWP No:213/2015 Mushtaq ahmad Bhat V/s state
90.	OWP No: 471/2017 Gh. Mohd. Banday v/s state
91.	CRP No:3560/2019 Ali Mohammad Sofi v/s state
92.	OWP No: 30/2019 State through Commissioner secretary to Govt. PHE/I&FC Deptt. v/s Gh. Mohd. Lone
93.	OWP No: 615/2019 Ajaz Ahmad Rather v/s state
94.	Muzaffar Ahmad Mir V/S UT of J&K WP(c) No: 930/2021
95.	Irfan Nazir Bhat & Ors V/S UT of J&K WP(c) No: 457/2021

EXECUTIVE ENGINEER
IRRIGATION DIVISION OMPORA
(BUDGAM). Er. Ajay
Kumar Ph.
No: 8803901665

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96.	Villagers of Khan pora Khaag through Haji Ali Mohamad Khan & Ors V/S UT of J&K WP(c) No: ____/2022	
97.	Manzoor Ahmad Bhat V/S UT of J&K CAT	EXECUTIVE ENGINEER HYDRUALIC DIVISION BANDIPORA. Er. Javaid Iqbal Choudary Ph. No: 9622688639
98.	Ghulam Nabi Bhat v/s UT of J&K & others WP (C) No: 2065/2020	
99.	Mohammad Maqbool Sheergojri and others V/s State and others WP(C) No: 113/2021	
100.	Bilal Ahmad Parray v/s UT of J&K O.A No: 154/2020	
101.	SWP No: 2298/2018 Assadullah sofi V/s State and others.	EXECUTIVE ENGINEER FLOOD SPILL CHANNEL DIVISION NARBAL. Er. Rakesh Changotra Ph. No: 9419109652
102.	OWP No: 1066/2014 Mohammad Amin Khan Vs/ state	
103.	OWP No: 1673/2014 Firdous Ahmad Dar V/s state	
104.	SWP No:2817/2018 Ali Mohd Wani V/s state	

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105.	SWP no:210/2018 Abdul Qayoom khan V/s state
106.	OWP no: 1677/2018 Mohd. Safdar sofi V/s state
107.	OWP No: 2439/2019 Mohammad Ismail V/s State
108.	OWP NO: 25/2019 Shabir Ahmad Khan v/s state and others
109.	Raja Muzaffar v/s state of J&K and others O.A No: 351/2019
110.	Bashir Ahmad Mir v/s state and others Writ Petition No: 82/2020
111.	Javid Ahmad Wani v/s UT of J&K Writ Petition (c) No: 1062/2020
112.	Kulsooma Ahktar V/S UT of J&K WP(C) No: 2009/2020
113.	Mohammad Akram Yattoo V/S UT of J&K WP(c) No: 888/2021
114.	Jaffar Malla V/S Ut of J&K WP(c) No: 241/2021
115.	Ellahie Constructions V/S UT of J&K WP(c) No: /2021
116.	Abdul Rashid Dar V/S Ut of J&K WP(c) No: /2021

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117.	Atiqa Akhter V/S UT of J&K WP(c) No: ____/2022	
118.	Mohammad Salem Dar V/S UT of J&K WP(c) No: ____/2022	
119.	SWP 1183/2014 Mukhtar Ahmad Wani and others v/s state	
120.	SWP No: 2199/2015. Mir Parvaiz Ahmad V/ s State	
121.	SWP No:2346/2018 Abdul Aziz khan v/s state	EXECUTIVE ENGINEER IRRIGATION CONSTRUCTION DIVISION PAMPORE Er. Arshid Hussain Qadri Ph. No: 9541174695
122.	SWP No:2349/2018 Nazir ahmad sheikh V/s state	
123.	WP(C) No: 3205/2019 Bashir Ahmad Malik V/S UT of J&K	
124.	Muzaffar Ahmad Dar V/S Ut of J&K W P (C) No: ___/2021	
125.	OWP No: 1229/2012 Ama Gull V/s State	EXECUTIVE ENGINEER IRRIGATION DIVISION KULGAM. Er. Raj Kumar Samyal Ph. No: 9906902580
126.	OWP No:526/2017 Qawam-din Shah V/s state	
127.	OWP No:1740/2015 Gulzar Ahmad Mir V/s state and others	
128.	SWP NO: No:145/08, Altaf Ahmad Khan and another V/s state	

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129.	SWP NO:2508/2011 Muzaffar Ahmad Dar V/s state and others
130.	SWP No:2461/2015 Ab. Hamid Rather and ors V/s state
131.	SWP No:1587/2017 Ab. Wahid sheikh V/s state
132.	SWP No:1129/2018 Shakeela Bano V/s state
133.	Gh. Nabi Mir v/s UT of J&K & others O.A No:
134.	OWP No:- 502/2009 Mehraj-ud-din Shaboo V/S state and others
135.	SWP No:901/2018 Tariq Ahmad Bhat V/s state
136.	OWP No: 1291/2013 Syed Zubaida V/s state
137.	OWP No: 1890/2019 Executive Engineer V/s Ghulam Ahmad Khan.
138.	OWP No: 1941/2019 Executive Engineer V.s Bashir Ahmad Illahi and others.
139.	SWP No: 3941/2019 Bashir Ahmad Illahi and others. State and

**EXECUTIVE ENGINEER
IRRIGATION AND FLOOD
CONTROL DIVISION SOPORE.
Er. Javid Ahmad Sofi
Ph No. 9596256625**

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	others
140.	SWP No: 2680/2019 Mohammad Saleem Parray V/s State
141.	Nazir Ahmad Yatoo and others Writ Petition (c) 323/2020
142.	Intizamia Committee Masjid Jamia Kakothal Baraulla v/s UT of J&K and others. OWP No: /2020
143.	Abdul Aziz Wani V/S UT of J&K OWP No: 349/2019
144.	Ghulam Rasool Ganai & Ors V/S UT of J&K CAT
145.	Ashiq Bashir Makhdoomi & Ors V/S UT of J&K CAT High Court
146.	Ghulam Nabi Khan V/S Ut of J&K WP(C) No: ___/2022
147.	OWP No:1027/15 GRG Irfracone PVT Ltd. V/state and others
148.	OWP 84/2016 Mohd. Shafi Mir. V/s state
149.	OWP No:1023/2017 Shamim Ahmad Malik V/s imtiyaz Dhar

**EXECUTIVE ENGINEER F.B.I
DIVISION TANGMARG
Er. Syed Mohd Hidayatuallah
Ph No. 9797899583**

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150.	SWP No: 2458/2019 Ghulam Mohammad Rather V/s State	
151.	SWP No: 2473/2017 Mohammad Yousuf Yattoo V.s State	
152.	OWP No: 751/2015 Project Pvt. Limited	
153.	OWP No: 1908/2018 Abdul Hameed Mir	
154.	(OWP 2010/2013, Al-imran Constructions v/s State and others	EXECUTIVE ENGINEER Flood Control DIVISION ANANTNAG. Er. Nissar Ahmad Kar Ph No. 7006342802
155.	OWP No: 1739/2011, Ab. Rahim Rather v/s State and others.	
156.	OWP No:492/2018 Mohammad Amin Dar V/s state	
157.	OWP No: 164/2018 Gh. Ahmad Wani V.s State and others.	
158.	SWP No: 3550/2019 Abdul Rehman Sheergujri	
159.	Abdul Rehman Khanday V/S UT of J&K WP(C) No: ____/2022	
160.	SWP No: 969/2012 Irshad Ahmad Mirza and others V/s State and others	EXECUTIVE ENGINEER IRRIGATION DIVISION PULWAMA Er. Fareed Hussain Ph No. 7006890636

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161.	OWP NO: Chief Engineer V/S Gh. Rasool Sheikh
162.	OA No: Irshad Ahmad Mir V/ s State and others
163.	SWP No: 1207/2011 Gh Qadir Dar V/s state
164.	SWP No:2694/2012 Ab. Rashid lone V/s state
165.	SWP No:166/2013 Nissar Ahmad Dar. V/s state
166.	SWP no: 2583/2017 Parvaiz Nazir and another v/s State
167.	SWP No: 2019 Ab. Qayoom Guroo V/s State and ors.
168.	Abdul Hamid Mir and others C.A.T
169.	Syed Assadullah Shah V/S Ut of J&K CAT
170.	Wali Mohammad Dar V/S UT of J&K WP(c) No: /2021
171.	Manzoor Ahmad Mir V/S UT of J&K CAT O.A No:..../2020

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172.	Khursheed ul Islam V/S UT of J&K & Others WP (C) No: 1002/2020	
173.	Bashir Ahmad Wani V/S UT of J&K & Others	
174.	Javaid Ahmad wani V/S UT of J&K & Others WP (C) No: /2020	
175.	Abdul Rashid Wani V/S UT of J&K & Others WP (C) No: 1002/2020	
176.	Mudasir Ahmad Shah V/S UT of J&K & Others	
177.	Showkat Ahmad Reshi V/S UT of J&K & Others	
178.	SWP No:1216/2016. Fayaz Ahmad Bhat V.s State and others.	EXECUTIVE ENGINEER IRRIGATION DIVISION SHOPIAN. Er. Irfan ul Islam Ph No. 9419011851
179.	OWP no: 1827/2017 Inhabitants of Wachi and safnagar.	
180.	SWP No:615/2017 Manzoor Ahmad Ganie V/s state	
181.	SWP No:361/2017 Mohammad Iqbal Wani V/s state	
182.	OWP No 2019 Inhabitants of village Diyarano V/s State	
183.	SWP No: 916/2019 Mushtaq Ahmad Bhat V/s State	
184.	Ferooz Ahmad Dar v/ s UT of J&K Writ Petition (C) No: /2020	
185.	Gowhar Hussain Bhat V/S UT of J&K	

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	CAT
186.	Muzaffar Ahmad Khan V/S UT of J&K
187.	Manzoor Ahmad Lone V/S UT of J&K
188.	Abdul Majeed Beigh V/S Ut of J&K
189.	Arshid Hussain Zarger V/S UT of J&K
190.	Manzoor Ahmad Mir V/S Ut of J&K
191.	SWP No: 391/2011 Abdul Aziz Sheikh V/s State
192.	SWP No:95/2017 Basharat Ahmad Margary V.s state
193.	SWP No: 534/2017 Gh. Ahmad Dar V/s State
194.	OWP No: 271/2016 Bashir Ahmad Dar v/s state
195.	OWP No: 342/2016 Sanjay Mahajan
196.	OWP NO: 1367/2016 Mohammad Maqbool Nath V/S state & Ors
197.	OWP NO: 286/2017 Villagers of Bashandgani Shopian
198.	SWP No:2321/2018 Mohd Iqbal sofi V/s state.
199.	OWP No: 2330/2015 Mohd. Ashraf Dar and others v/s state and others

**EXECUTIVE ENGINEER FLOOD
CONTROL DIVISION KAKPORA
Er. Jalal ud din
Ph No, 9419016452**

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200.	Ghulam Ahmad Dar V/s State
201.	OWP No: 1145/2015 Fayaz Ahmad Bhat v/s state
202.	OWP No: 37/2016 Ghulam Qadir Dar v/s & Others v/s state and others
203.	M/S Sky Tech Engineer V/S UT of J&K WP (C) No: ___/2021
204.	Suheel Mehmood Mir V/S UT of J&k WP (C) No: ___/2021
205.	Arbitration No:38 to 46/1994 Mir Faiz Huaasin V/s state and others.
206.	SWP: 798/2014 Irshad Ahmad wagay V/s state,
207.	SWP:1409/2014 Mohd Yousuf Shah v/s state
208.	SWP No:49/2017 Mohammad Amin Shah v/s state
209.	OWP No:1670/2017 Ghulam Rasool Shah v/s state
210.	OWP No:747/2018 Abdul Hamid Wani V/s state.
211.	SWP No: 1992/2018

**EXECUTIVE ENGINEER
IRRIGATION DIVISION TRAL.
Er. Nissar Ahmad Kar
Ph No. 7006342802**

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	Mushtaq Ahmad Bhat V/s State	
212.	Abdul Gani Bhat v/s State of J&K SWP No: 1829/2019	
213.	OWP No:707/2017 Sona-ullah Dar V/s state.	EXECUTIVE ENGINEER IRRI. AND FLOOD CONTROL DIVISION BARAMULLA Er. Javaid Ahmad Sofi Ph No, 9596256625
214.	SWP No.1807/2015 Mom-ud-din Banday V.s state	
215.	SWP No: 45/2009 Bashir Ahmad Rather V/s state	
216.	SWP No:998/2016 Manzoor Ahmad DarV/s State	
217.	OWP No: 254/2018 Pasandeeda Ashore V/s State	
218.	RP No: 76/2009 Ghulam Nabi Peer V/s State	
219.	OWP No: 369/2019 Mohd. Rajab Dar and others V.s State	
220.	SWP No: 2083/2019 Wali Mohammad Sofi	
221.	OWP No: 2537/2019 Firdous Ahmad War V/s State	
222.	OWP No: 2184/2019	

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	Villagers of bunseer Sopore
223.	Nazir Ahmad Ahangar V/S UT of J&K O.A No: WP(C) No: 1148/2020
224.	Gh. Nabi Shiekh V/S UT of J&K and others WP(C) No: 1955/2020
225.	Bashir Ahmad war V/S UT of J&K and others WP(C) No: ____/2022
226.	SWP No: 718/2015 Manzoor Ahmad Khan V/s state
227.	SWP No:1042/2010 Gh.Qadir bhat V.s state
228.	SWP No:556/2012 Irfan Ahamd khan V/s state.
229.	SWP No:2380/2018 Mohd Akram Ganie V/.s state
230.	SWP No:1831/2018 Mohd Ayoub Naikoo v/s state
231.	SWP No2191/2018 Ghulam Geelani Naikoo V/s state

EXECUTIVE ENGINEER
IRRIGATION DIVISION ANANTNAG
Er. Ajit Kumar
Ph No. 9469301625

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232.	SWP No: 543/2018 Waseem Raja V/S State	
233.	OWP no:1327/2016 Ali Mohd Wani V/s state	
234.	SWP No:386/2011 Haji Ali Mohammad and others V/s state.	
235.	OWP No: 351/2019 Mohammad Sadiq Wani and others	
236.	SWP No: 475/2019 Ashiq Hussain Rather V/s State and others.	
237.	Mushtaq Ahmad Kant V/S UT of J&K CAT	
238.	Mohammad Jabbar Wani v/S UT of J&K OWP No: /2021	
239.	Muzaffar Ahmad Sheikh V/S UT of J&K WP (c) No:	
240.	SWP No: 848/2016 Sheeraz Ahmad Malik V/s state	EXECUTIVE ENGINEER MECHANICAL IRRIGATION DIVISION ANANTNAG. Er. Gunjeet Singh Ph. No: 9469237168
241.	SWP No:283/2018 Sheeraz Ahmad Malik V/s state	
242.	SWP NO:407/2018 Spinder Kour V/s state	
243.	Majad Razak Chasbalii V/S UT of J&K O.A No: 62/953/2020	

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244.	SWP No: 362/2013 Mohd. Ashraf Wani v/s State &Ors	EXECUTIVE ENGINEER IRRIGATION & FLOOD CONTROL GANDERBAL Er. Ajaz Ahmad Keen Ph. No: 9419040320
245.	SWP No: 2129/2017 Bashir Ahmad Bhat V/S State	
246.	OWP NO: 1378/2016 Farooq Ahmad Ganie V/s state	
247.	SWP No:2943/2018 Showkat Ali Baba V/s state	
248.	OWP No: 304/2010 Ali Mohammad Khan & Ors. v/s state and others	
249.	Sobeena Shaheen V/S UT of J&K WP (C) No: ___/2021	
250.	Mrs Irfana V/S UT of J&K WP (C) No: ___/2021	
251.	Sheraz Ahmad Bhat V/S UT of J&K WP (C) No: ___/2021	
252.	M/S N.S Association Pvt Ltd V/S UT of J&K WP(C) No:_____/2021	
253.	Lateef Ahmad Wani V/S Ut of J&K WP(C) No:_____/2021	
254.	Qazi Noor Ahmad V/S Ut of J&K WP(C) No:_____/2022	
255.	Mushtaq Ahmad Malla V/S Ut of J&K	

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	WP(C) No: _____/2022	
256.	SWP No:2300/2012 Javid ahmad Khan V.s state and others.	EXECUTIVE ENGINEER IRRIGATION AND FLOOD CONTROL DIVISION HANDWARA Er. Jugal Krishore Nagotra Ph. No:9419225944
257.	SWP No: 1365/2018 Ghulam Fatima V/s state	
258.	SWP No:1221/2018 Abdul Ahad mir V/s state	
259.	Saif-u-din Gojjar V/s state	
260.	SWP no: 2314/2018 Mohammad Maqbool Mir and others V.s State and others	
261.	OWP No: 2642/2019 Ab. Majeed Dar V/s State	
262.	OWP No: 369/2016 Abdul Khaliq Peer V/S State	
263.	Mehraj Ud din Sheikh & Ors V/S Ut of J&K O.A No. 103/2021	
264.	Mohammad Maqbool Khan V/S UT of J&K Writ Petition (C) No: 500/2020	
265.	Mohammad Abdullah Dar V/S UT of J&K Writ Petition (C) No: /2021	
266.	OWP No: 2339/2015 Mohd Mukhtar Payer V/s state	EXECUTIVE ENGINEER IRRIGATION & FLOOD CONTROL DIVISION KUPWARA
267.	SWP No: 2314/2018	

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	Mohd Maqbool Mir V/s state
268.	OWP No:2285/2015 Gh. Ahmad Reshi V/s state
269.	OWP No: 1343/2016 Bashir Ahmad Baba V/s state
270.	OWP No: 2736/2019 Peerzada Mohammad Shafi and others V.s state
271.	OWP No: 2202/2018 Lal din Khan and others V.s State
272.	OWP No: 2375/2019 Gh. Nabi Beigh and others V. s State
273.	Abdul Haq Khan V/S UT of J&K WP (C) no: ____/2021
274.	Abdul Razaq Lone V/S Ut of J&K WP (C) no: ____/2021
275.	Ghulam Nabi Beigh & Ors v/s state of J&K Writ Petition (c) No: 2375/2019
276.	Ghulam Ahmad Lone V/S UT of J&K WP (C) No: /2020
277.	Mohabat Ali Khan V/S State and others WP NO: 470/2021
278.	Ghulam Ahmad Sheikh V?S UT of J&K

Er. Farooq Sultanpuri

Ph No. 7889398474

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	O.A No: _____/2022	
279.	SWP NO: 07/2017 Javid Ah. Dar v/s state and others	Canal Daroga Anantnag's EXECUTIVE ENGINEER Er. Ajit Kumar Ph. No: 9469301625
280.	Shabir Ahmad wani V/S UT of J&K SWP No. 382/2020	
281.	SWP No: 281/2019 Muneer Ahmad Mir and others v/s state & Others	EXECUTIVE ENGINEER SPL. SUB. DIVISION TANGDAR Er. Ishfaq Ahmad Dar Ph. No: 9622525950
282.	Mohammad Shafi Peer V/S State of J&K O.A No. 62/546 of 2021	
283.	Ghulam Jeelani V/S UT of J&K WP (C) No: __/2022	
284.	OWP No: 1441/2014. Gh. Ahmad Bhat V/s state and others	
285.	SWP No:2011/2011 Mohd Afzal thoker v/s state	EXECUTIVE ENGINEER IRRIGATION & FLOOD CONTROL DIVISION SUMBAL. Er. Iqbal Bazaz Ph. No: 9419463207
286.	OWP No:1566/2015 Ali Mohammad Ganie V/s state	
287.	OWP No:818/2015 Mohd Ismail wagay V/s state	
288.	OWP No: 1859/2015 Syed Dildar V/s state	
289.	SWP No:653/2000 Abdul Razaq Dobi and another V/s state	

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290.	SWP no:158/2017 Mohd Ashraf Rather V/s state	
291.	SWP No:949/2016 Bashir Ahmad Rather Vs state	
292.	SWP No:1613/2019 Abdul Kabir Sofi V/.state	
293.	SWP no:2217/2018 Tawoose Ahmad Hurra V/s state	
294.	OWP No:1762/2018 Seeraj-ud-din Reshi V/s state	
295.	OWP No: 3330/2019 Haji Gh. Mohd Ganie V/s State and others.	
296.	Gh. Hassan Mir and Ors V/S UT of J&K & Ors WP (c) No: 2047/2020	
297.	Mushtaq Ahmad Sheikh V/S UT of J&K WP (C) No:1875/2021	
298.	Inhabitants of village of Kethapora of Baharbad through Bashir Ahmad Parray WP No (C) No: /2022	
299.	Zahoor Ahmad Mir & Ors V/S UT of J&K WP (c) No: 1736/2020	EXECUTIVE ENGINEER SPECIAL SUB-DIVISION GUREZ. Er. Farooq Ahmad Dar Ph. No: 7889373483

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300.	SWP No: 266/2014 Abdul Gani Wani & Ors. V/s state
301.	SWP No: 1190/2018 Mohammad Akbar Bhat V/s state
302.	SWP No:1149/2018 Ghulam Rasool Ganie V/s state and others
303.	SWP No:2455/2018 (j) Neena Saraf V/s state
304.	Abdul Qayoom Teli V/S UT of j&K WP (c) No: _____/2020
305.	O.A No: Shabana Manzoor V/S UT of J&K
306.	O.A No: Mohammad Maqbool Kuchay V/S UT of J&K

DIRECTION OFFICE.
Public Law Officer
Ms. Mymoona Wani

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